

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal Nos. 07 of 2011 &
46 of 2011**

Dated: 19th October, 2011

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Dutta, Judicial Member**

In the matter of:

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| Punjab State Power Corporation Ltd. | | Appellant(s) |
| | Vs. | |
| P.S.E.R.C. & Anr. | | Respondent(s) |

Counsel for the Appellant (s) : Mr. M.G. Ramachandran

Counsel for the Respondent (s) : Mr. Sakesh Kumar.

ORDER

At the request of the learned Counsel for the parties, post the matter for **hearing on 11th November, 2011.**

**(Justice P.S. Datta)
Judicial Member**

**(Rakesh Nath)
Technical Member**

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